

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.164/2007

Tuesday this the 17 th day of July, 2007.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Pankaj Kumar,
Section Engineer (P.Way),
Punalur, Southern Railway,
Madurai Division. Applicant

(By Advocate Shri Martin G Thottan)

Vs.

1. The Union of India, represented by
Secretary, Government of India,
Ministry of Railways, Rail Bhavan, New Delhi.
2. The General Manager, Southern Railway,
Headquarters Office, Park Town, Chennai-3.
3. The Chief Personnel Officer,
Southern Railway,
Headquarters Office, Park Town,
Chennai-3.
4. The Senior Divisional Personnel Officer,
Southern Railway, Madurai Division,
Madurai. Respondents

(By Advocate Shri Thomas Mathew Nellimoottil)

Th application having been heard on 17.7.2007
the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Since the M.A.521/07 seeking permission to withdraw the O.A. has been
allowed, this O.A. is dismissed as withdrawn. No costs.

Dated the 17 th July, 2007.


DR.K.B.S.RAJAN
JUDICIAL MEMBER